

(d) whether Government propose to change the technique of grading coal on the basis of its ash content?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (d). An Experts Committee which recently examined the procedure for sampling and grading of coals has recommended that all coals, whether coking or non-coking, should be graded on the basis of calorific value. The present basis of grading of coal is related to its ash and moisture content and prices for various grades of coal are determined accordingly. The possibility of grading coals on the basis of calorific value as recommended by the Committee is being examined. As a first step, samples are proposed to be drawn from a representative cross section of collieries, and then analysed, in order to find out what final picture of the new gradewise production emerges. It has been decided that this analysis should be completed by the Coal Board by 30-4-1963. The question of fitting in the existing price structure in the new categories of coal will then be examined.

Action Against Certain Newspapers

*48. { **Shri Surendranath Dwivedy:**
Shri S. M. Banerjee:
Shri Bibhuti Mishra:
Shri Yashpal Singh:
Shri Daji:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1050 on the 23rd January, 1963 and state:

(a) whether any more warnings under the Defence of India Act were issued by Government to any newspapers or magazines in India;

(b) whether any other action has been taken against any other newspaper under the Defence of India Act; and

(c) if so, the nature of the action taken and the names of the papers referred to in part (b) above?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) No.

(b) No.

(c) Does not arise.

Home Guards

*49. { **Shri Hem Barua:**
Dr. L. M. Singhvi:
Shri Jena:
Shri D. C. Sharma:
Shri P. R. Chakraverti:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to raise a million strong Home Guard force in the country; and

(b) if so, the details of the scheme?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes.

(b) A note is placed on the Table of the House. [Placed in Library. See No. LT-803/63.]

Loans to meritorious Students

*50. { **Shri Hem Raj:**
Shri Koya:
Shri P. R. Chakraverti:
Shri Bibhuti Mishra:
Shri Surendra Pal Singh:
Shri Heda:
Shri Sidheshwar Prasad:
Shri Bishanchander Seth:
Shri Yashpal Singh:
Shrimati Maimoona Sultan:

Will the Minister of Education be pleased to refer to reply given to Starred Question No. 98 on the 10th November, 1962 and state:

(a) whether the details of the scheme for the advancement of loans to poor but meritorious students have been completed; and

(b) if so, whether a copy thereof will be laid on the Table?